Ministry of Labour and Employment and Planning Commission has since been completed; and

(b) if so, what are their findings?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

तीब्बती शरणार्थी

िश्वी भक्त दर्शनः ⊏.{श्वीदी० चं० झर्मौः _श्वी रातेश्वर टांटियाः

क्या प्रधान मंत्री २४ नवम्बर, १९५९ के तारांकित प्रस्न संख्या २६१ के उत्तर के सम्बन्ध में एक ऐसा विवरण सभा पटल पर रखने की क्रुपा करेंगे कि जिस में निम्न जानकारी दी गई हो

(क) १ नवम्बर, १९४९ के बाद कुल कितने नये तिब्बती शरणायियों ने भारत में प्रवेश किया ;

(ख) उत्तरी सीमा के किन-किन दरों से वे भारत में प्रविष्ट हए ;

(ग) प्रत्येक दरे से कितनी-कितनी संख्या में वे माये ;

(घ) उन्हें किन स्थानों पर बसाया गया.है; ग्रौर

(ड.) उन्हें सहायता देने पर सरकार का व गैर-सरकारी संस्थाओं का कुल कितना घन व्यय हो चका है ?

प्रधान संत्री तथा वैदेशिख-कार्यसंत्री (आरे जवाहरलाल नेहरू) : (क) से (क्र). ग्रावश्यक सूचना का ब्योरा सदन की मेज पर रख दिया गया है [देखिये पि.शिष्ट १, ग्रादन्य संख्या ४]

Code of Discipline

Will the Minister of Labour and Employment be pleased to state:

(a) what was the position regarding working of Code of Discipline in different industries during the year 1959 as a whole; and

(b) how many man-days were lost in each industry during the year, 1959?

The Deputy Minister of Labour (Shri Abid Ali): (a) A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 5.].

(b) An industry-wise statement showing provisional figures for January--November, 1959 is laid on the Table of the Sabha. [See Appendix I, annexure No. 6]. Complete figures for December, 1959 are not yet available.

Indian Trade Delegation to West European Countries

10. Shri P. G. Deb: Shri D. C. Sharma; Shri Damani; Shrimati Ila Palchoudhuri;

Shrimati ila Palchoudhuri: Dr. Ram Subhag Singh: Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 491 on the 2nd December, 1959 and state:

(a) whether the report of the Indian Trade Delegation to West European Countries has been received by now;

(b) if so, the decisions taken by the Government thereon; and

(c) whether a copy of the report will be laid on the Table?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) The Delegation's formal report is being finalized and is expected to be submitted to Government shortly.

(b) and (c). Do not arise at this stage.

Violation of Air Space on Goa Border

11. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to refer